NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 3(ND)2016 **CA. NO**.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016

NAME OF THE COMPANY: M/s. Ms. Punita Khatter V/s. M/s. Explorers Travels & Tours Pvt. Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

| S.NO. | NAME | DESIGNATION | REPRESENTAT | ION | SIGNATURE |
|-------|-----------|---------------|----------------|---------|-----------|
| 1 | MR. ABHIR | WASHISTH, SR. | ASVOCATE.] | N | |
| 2. | We A | nus malindeo, | Advocate | No | () |
| 3. | Mr. S | owalsh aupta, | Alocale | | • |
| ч. | m, M. | egha Agalwar' | Adverso 1 | | |
| 5, | Ms. Ra | leash Khama, | Trace of the | 9 | nhm |
| 6. | | Jin Cupta, | Advocate Rep | ON HONO | 1 / 1. |
| 7. | Mr. Gas. | ion Mitro | 17 | 11 | |
| 8 | W. VIV | ek Malik | 1 | N |] 7 |
| 9 | Wr 110 | | 2 10 | Par | R-1 Am |
| 10 | Ms. Dec | pal Dursel | A of vo cource | 78 | 1, |

ORDER

Learned counsel for the parties are present. Learned counsel for the respondent has addressed the arguments in the light of the application filed under Section 8 of the Companies Act.

List on 29.09.2016 for arguments of the Learned counsel for non applicant/petitioner.

(R. Varadharajan)
Member (Judicial)

(Maharaj Krishan Hanjura) Member (Judicial)